### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 202 OF 2017 <u>AND</u> APPEAL NO. 203 OF 2017

Dated: 12<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Espar Pak Ltd. & Ors. .... Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Gopal Choudary

Counsel for the Respondent(s) : Ms. Prerna Singh

Mr. Gautam Prabhakar for R-2 & 3

## <u>ORDER</u>

Learned counsel for respondent Nos. 2 & 3 seeks four weeks time to file reply. She may take steps to file the same on or before 11.10.2017 after serving copy on the other side.

List the matter on <u>25.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson